# COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

#### APPEAL NO. 292 OF 2016 & IA NOS. 597 of 2016 & 491 OF 2017

Dated: 18th July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

M/s Utkal Alumina International Ltd.				Appellant(s)
Odisha Electricity Regulatory Comm	Vs ission	-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Syed Shahid Hu Ms. Seema Bengar		Rizvi
Counsel for the Respondent(s)	:	Mr. G. Umapathy Mr. Rutwik Panda Mr. Rajesh Kumar Ms. Anshu Malik fo	r R-1	

## <u>ORDER</u>

Learned counsel for the appellant has moved an application being I.A. No. 491 of 2017 for deletion of respondent/Gridco from the impugned order. Learned counsel for respondent No.1 is directed to take instructions on this issue.

List the matter on 17.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt